HIGH COURT OF DELHI AT NEW DELHI

No. <u>791</u> /P&P/DHC Dated: 20.09.2026

QUOTATION NOTICE

Sealed quotations are invited for providing services of Annual Maintenance Contract for "General Pest Control, Rodent Treatment, Anti-termite Treatment Services" and "Sanitization Services" at the official bungalows of Hon'ble the Chief Justice and Hon'ble Judges of this Court, which are situated in Lutyens Bungalow Zone and New Moti Bagh.

Interested parties may submit their quotation/rates for providing above services with terms and conditions in sealed cover to "The Registrar (P&P-I), Room No. 101, First Floor, Administrative Block, Delhi High Court, Shershah Road, New Delhi- 110003" latest by 06.10.2025 till 4:30 p.m. "Quotation for providing services of AMC of General Pest Control, Rodent Treatment, Anti-termite Treatment Services" and "Sanitization Services" should be superscribed on the top of the envelope containing quotation. No quotation shall be entertained after due date. The quotation should contain rates to be charged for AMC of General Pest Control, Rodent Treatment, Anti-termite Treatment Services and Sanitization Services by the service provider/agency. Contractor should be registered with GST department. The Contractor must have well trained and courteous staff.

Interested parties are also required to submit a Demand Draft of Rs. 10,000/- (Rupees Ten Thousand Only) drawn in favour of "The Registrar General, Delhi High Court, New Delhi" as Earnest Money along with their quotations, which will be returned to the unsuccessful parties by Speed Post/Registered Post at their risk on their written request. Name of the vendor and telephone number must be written on the reverse side of the Demand Draft. The successful bidder will be required to submit Performance Security @ 2% of the annual contract value and earnest money will be refunded.

Note: The vendors who intend to submit their quotations shall be required to ensure that post award of the contract, the firm must be in a position to provide services of "General Pest Control, Rodent Treatment, Anti-termite Treatment Services" and "Sanitization Services" at the residences of Hon'ble Judges of this Court on the same day when such service is required to be provided, failing which the contract may be scrapped without notice.

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This Court reserves the right to accept or re reason.	Joint Registrar (P&P-IA)
Endst.No/P&P/DHC,	Dated
Copy to:-	

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Din./IT

Joint Registrar (P&P-IA)